

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**  
**NEW DELHI**

**C. P. NO.** 156(ND)12  
**CA. NO.**

**CORAM:**

**PRESENT: SH. R.VARDHARAJAN**  
**HON'BLE MEMBER (J)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 01.08.2016**

**NAME OF THE COMPANY: M/s. Vishwa Nath Agarwal V/s. M/s. Karmyogi Builders Pvt. Ltd.**

**SECTION OF THE COMPANIES ACT: 397/398**

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATUR</u>
--------------	-------------	--------------------	-----------------------	-----------------

**ORDER**

Both counsels pray for an adjournment on the ground that the matter  
is fixed for mediation today.

2. Re-notify this case on 19.08.2016.

Sd/-

(Ina Malhotra)  
Member (Judicial)

Sd/-

Member (Judicial)